

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :25/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/7891/2026 ARBP/8/2026	ODM EDUCATIONAL FOUNDATION ,BBSR VS NANDA KISHORE SATAPATHY	PUNEET RATHSHARMA VS	// (//
2	D-BLAPL/5537/2026 BLAPL/1952/2026	AJIT DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /26 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000016/2026
3	D-BLAPL/5849/2026 BLAPL/1953/2026	MANIKAVASAGAN RAMAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAYAGADA G.R.P. /4 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada TR/0000002/2026
4	D-BLAPL/5749/2026 BLAPL/1954/2026	RAHUL XALXO VS STATE OF ODISHA	PULAKESH MOHANTY VS	BRAHMANITARANG /429 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000010/2026
5	D-BLAPL/5756/2026 BLAPL/1955/2026	RAJENDRA BADAMUNDI VS STATE OF ODISHA	DEBASISH PATNAIK VS	JARADA /79 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar ST/0000170/2025
6	D-BLAPL/5144/2026 BLAPL/1956/2026	SURESH CHAMPIA VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /122 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000027/2024
7	D-BLAPL/5758/2026 BLAPL/1957/2026	DHANDA @ CHANDAN NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /104 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0000212/2026
8	D-BLAPL/5824/2026 BLAPL/1958/2026	DURGA PRASAD SARANGI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	NEMALO /18 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000043/2026
9	D-BLAPL/5800/2026 BLAPL/1959/2026	SAROJ KUMAR BHOI VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	MELCHHAMUNDA /233 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000052/2025
10	D-BLAPL/5832/2026 BLAPL/1960/2026	AZGAR ALLI @ AZGAR ALI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	S.P.(CID-CRL),CUTTACK /3 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000073/2025
11	D-BLAPL/5809/2026 BLAPL/1961/2026	DEBARAJ NAYAK @ NAIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	NAYAGARH SADAR /20 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000081/2026

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12	D-BLAPL/5855/2026 BLAPL/1962/2026	SK SAMIR VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	SPECIAL CRIME UNIT /10 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000471/2024
13	D-BLAPL/5817/2026 BLAPL/1963/2026	SAHIL KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /610 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000776/2025
14	D-BLAPL/5055/2026 BLAPL/1964/2026	MANORANJAN ROUSTRAY VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026
15	D-BLAPL/5858/2026 BLAPL/1965/2026	ANANTA KISHAN @ KISAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /617 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0001228/2025
16	D-BLAPL/5494/2026 BLAPL/1966/2026	MANORANJAN BEHERA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	LAXMISAGAR P.S. /628 /2025 A.D.J.,BHUBANESWAR(Khordha) CT/0000023/2026
17	D-BLAPL/5374/2026 BLAPL/1967/2026	SATYA PRAKASH SAHOO VS STATE OF ODISHA	HRUDANANDA DALAI VS	// SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000001/2026
18	D-BLAPL/5661/2026 BLAPL/1968/2026	KALIA GOUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /44 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000088/2025
19	D-BLAPL/5711/2026 BLAPL/1969/2026	DAVID @ RAJESH ANTHONY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /507 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundargarh) Spl/0000075/2025
20	D-BLAPL/5862/2026 BLAPL/1970/2026	RANJAN PALEI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KEONJHAR TOWN /780 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kandhamal) GR/0001094/2025
21	D-BLAPL/5748/2026 BLAPL/1971/2026	ABDUL KAYUM KHAN VS STATE OF ODISHA	ANIL KUMAR DALAI VS	PIPLI /729 /2025 SPECIAL JUDGE, PURI(Puri) Spl/0000194/2025
22	D-BLAPL/35785/2025 BLAPL/1972/2026	TASLIM KHAN @ MANTU VS STATE OF ODISHA	GURUPRASAD BEHERA VS	KHANTAPADA /200 /2025 SPECIAL JUDGE (POCSO), BALASORE(Kandhamal) Spl/0000222/2025
23	D-BLAPL/5886/2026	CHHATARSINGH GOND @ MAJHI @ CHHATAR SING GOND	UMAKANTA BARIK	RAIGHAR /37 /2025

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	BLAPL/1973/2026	VS STATE OF ODISHA	VS	A.D.J.,UMERKOTE(Nabarangapur) CT/0000032/2025
24	D-BLAPL/4693/2026 BLAPL/1974/2026	ANIMESH GHOSH VS STATE OF ODISHA	SUMAN MODI VS	SAHADEV KHUNTA /148 /2016 DISTRICT & SESSIONS JUDGE,BALASO ST/0000164/2017
25	D-BLAPL/5165/2026 BLAPL/1975/2026	SITAKANTA PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	FATEGARH /46 /2023 A.D.J.,NAYAGARH(Nayagarh) ST/0000141/2023
26	D-BLAPL/5258/2026 BLAPL/1976/2026	BABU @ DEBASIS DAS VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SEA BEACH /29 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000053/2024
27	D-BLAPL/5889/2026 BLAPL/1977/2026	M. CHAITANYA @ M. CHAITANYA KUMAR @ CHAITU MARADABALI CHAITANYA KUMAR VS STATE OF ODISHA	KUMAR KUMAR NANDA VS	CHANDILI /326 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000827/2025
28	D-BLAPL/5880/2026 BLAPL/1978/2026	DEBENDRA PATRA VS STATE OF ODISHA	SRINIBAS NANDA VS	BIRMAHARAJPUR /191 /2025 DISTRICT AND SESSIONS JUDGE,SONE SC/0000014/2026
29	D-BLAPL/5948/2026 BLAPL/1979/2026	PRABINA @ MUNA SAHU @ MUNA SAHOO VS STATE OF ODISHA	SK. ZAFARULLA VS	JARAPADA /391 /2023 A.D.J.,ANGUL(Anugul) CT/0000199/2024
30	D-BLAPL/5985/2026 BLAPL/1980/2026	PAPU @ PAPUNI @ HRUSHIKESH MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	SALIPUR /246 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000084/2025
31	D-BLAPL/5949/2026 BLAPL/1981/2026	BITU KHATIK @ SONKAR VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /502 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002280/2025
32	D-BLAPL/5752/2026 BLAPL/1982/2026	VEEDI TRINATH @ V. TRINATH @ E. TRINATH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /307 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar ST/0000013/2026
33	D-BLAPL/5813/2026 BLAPL/1983/2026	HIMANSU SEKHAR DASH VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001047/2025
34	D-BLAPL/5810/2026 BLAPL/1984/2026	NIRMALYA KRUSHNA DAS VS	BIBHUTI BHUSAN CHOUDHURY VS	LALBAG /463 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack)

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35	D-BLAPL/5958/2026 BLAPL/1985/2026	STATE OF ODISHA REKHA ROUTH VS STATE OF ODISHA	KULDEEP MOHANTY VS	GR/0001047/2025 NAYAGARH SADAR /232 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000083/2025
36	D-BLAPL/5961/2026 BLAPL/1986/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /604 /2025 J.M.F.C,TALCHER(Anugul) GR/0001317/2025
37	D-BLAPL/5333/2026 BLAPL/1987/2026	PRADEEP NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	JARAPADA /391 /2023 A.D.J.,ANGUL(Anugul) CT/0000199/2024
38	D-BLAPL/5499/2026 BLAPL/1988/2026	GOUTAM NAIK @ PRINCE VS STATE OF ODISHA	SISIRA PANIGRAHI VS	BHAWANIPATNA TOWN /292 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000763/2025
39	D-BLAPL/2605/2026 BLAPL/1989/2026	RAHUL BAG VS STATE OF ODISHA	SUBASH CHANDRA BEHERA VS	BURLA /464 /2025 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000666/2025
40	D-BLAPL/5772/2026 BLAPL/1990/2026	RABINDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /99 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0000274/2026
41	D-BLAPL/5977/2026 BLAPL/1991/2026	BHARAT CHANDRA THATT @ CHANDAN VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	TALASARI MARINE /22 /2026 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000041/2026
42	D-BLAPL/5852/2026 BLAPL/1992/2026	SHYAM KHADIA @ CHERU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	DEOGARH /225 /2023 A.D.J.,DEOGARH(Debagarh) ST/0000095/2023
43	D-BLAPL/5951/2026 BLAPL/1993/2026	HASAN ANSARI VS STATE OF ODISHA	HARMOHAN DHAL VS	BISRA /33 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000224/2026
44	D-BLAPL/5978/2026 BLAPL/1994/2026	AYAN RAITA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Garikipada) 2(B)CC/0000001/2026
45	D-BLAPL/5267/2026 BLAPL/1995/2026	SANTOSH GOUDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BERHAMPUR SADAR /296 /2024 DISTRICT & SESSIONS JUDGE,BERHAMPUR SC/0000015/2026

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46	D-BLAPL/4450/2026 BLAPL/1996/2026	SUBAL KUMAR SAHOO VS STATE OF ODISHA(VIG.)	SIDDHARTH PRASAD MISHRA VS	BALASORE VIGILANCE /3 /2026 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000001/2026
47	D-BLAPL/5593/2026 BLAPL/1997/2026	SUBAL KUMAR SAHOO VS STATE OF ODISHA(VIG.)	SIDDHARTH PRASAD MISHRA VS	BALASORE VIGILANCE /34 /2020 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000021/2020
48	D-BLAPL/6004/2026 BLAPL/1998/2026	TOFFAN BISHOYI @ MASTER @ TAPAN @ TUTU VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	TIHIDI /208 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001297/2025
49	D-BLAPL/5793/2026 BLAPL/1999/2026	BISWA RANJAN ROUSTRAY VS STATE OF ODISHA	DEVASHIS PANDA VS	INDUSTRIAL ESTATE PS /177 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000079/2025
50	D-BLAPL/5877/2026 BLAPL/2000/2026	KAMLESH KUMAR MAURYA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000155/2025
51	D-BLAPL/5915/2026 BLAPL/2001/2026	GUDDU @ SUDARSHAN NAHAK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	HINDOL /196 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000233/2024
52	D-BLAPL/5931/2026 BLAPL/2002/2026	ANIYA @ AJIT GANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /32 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000127/2025
53	D-BLAPL/6005/2026 BLAPL/2003/2026	BISHAL SINGH VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	BOIPARIGUDA /35 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000013/2024
54	D-BLAPL/5680/2026 BLAPL/2004/2026	SUCHITRA SWAIN VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	PURI SADAR /497 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000646/2025
55	D-BLAPL/5981/2026 BLAPL/2005/2026	SUBHAM DALEI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	//0 SPECIAL JUDGE, NILGIRI(Baleshwar) Spl/0000001/2026
56	D-BLAPL/5991/2026 BLAPL/2006/2026	DEBI PRASANNA BEHERA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MAHANGA /13 /2026 Civil Judge Jr. Division-cum-JMFC Court at GR/0000020/2026
57	D-CMP/7884/2026	MADHUMITA PATTNAIK	KISHORE CHANDRA RAJGURU MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/376/2026	VS GOUTAM PATNAIK	VS	DISTRICT & SESSIONS JUDGE,BHUBANESWAR Testa Case/0000016/2021
58	D-CMP/5068/2026 CMP/377/2026	SHAKUNTALA JENA VS CHIEF MANAGER, PUNJAB AND SIND BANK, BBSR	SUDHANSU SEKHAR JENA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0002069/2018
59	D-CMP/7924/2026 CMP/378/2026	TATA AIG LIFE INSURANCE COMPANY LTD., MUMBAI VS SIBA PRASAD MISHRA	SANTOSH KUMAR NANDA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK IA/0000002/2023
60	D-CMP/7912/2026 CMP/379/2026	DEV DURLLAV KAR VS NAGABHUSAN PATNAIK	KISHORE KUMAR JENA VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) CMA/0000005/2024
61	D-CMP/8213/2026 CMP/380/2026	PANCHANAN DAS VS RAMESH CHANDRA MISHRA	MAHESWAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR CVREV/0000005/2021
62	D-CMP/8214/2026 CMP/381/2026	TANKADHAR PRADHAN VS M/S. CONSORTIUM MOTORS PVT. LTD., BHUBANESWAR	ASHOK KUMAR PANIGRAHI VS	// DISTRICT & SESSIONS JUDGE,SAMBALPUR Fao/0000001/2026
63	D-CMP/7915/2026 CMP/382/2026	NURSINGHA CHARAN JENA VS HAREKRUSHNA JENA	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000417/2024
64	D-CMP/8197/2026 CMP/383/2026	M/S. KAPILAS CEMENT MANUFACTURING WORKS LTD., CUTTACK VS ODISHA INDUSTRIAL DEVELOPMENT CORPN., BHUBANESWAR	SARADA PRASANNA SARANGI VS	// A.D.J.,CHANDIKHOLE(Jajapur) Fao/0000053/2025
65	D-CONTC/54260/2025 CONTC/1216/2026	RAMAKANTA PANDA VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
66	D-CONTC/54263/2025 CONTC/1217/2026	DAMBARUDHAR PATEL VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// () //
67	D-CONTC/54265/2025 CONTC/1218/2026	CHITTARANJAN MISHRA VS ARAVIND AGRAWAL, IAS	ADV. VS	// () //
68	D-CONTC/8099/2026 CONTC/1219/2026	DR. SUBRAT KUMAR JENA VS	M/S.SUBHAM SHARMA, I.TRIPATHY. VS	// ()

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69	D-CONTC/6106/2026 CONTC/1220/2026	KIRANDEEP KAUR SAHOTA, I.A.S BIDUR KUMAR PRADHAN VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// // 0 //
70	D-CONTC/6116/2026 CONTC/1221/2026	CHANDRAKANTA RATH VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// // 0 //
71	D-CONTC/7546/2026 CONTC/1222/2026	JAGATPATI HANSDA VS MANOJ KUMAR ROUT, OPS (S)	ADV. VS	// // 0 //
72	D-CONTC/6319/2026 CONTC/1223/2026	RENUBALA SAHU VS COMMNR CUM SEC. TO GOVT. HOUSING AND URBAN DEVL.P. DEPT., BHUBANESWAR	AKSHAYA KUMAR SAHOO VS	// // 0 //
73	D-CONTC/6995/2026 CONTC/1224/2026	KISHORE CHANDRA PARIDA VS DR.SWATI MISHRA,OAS, REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// // 0 //
74	D-CONTC/6997/2026 CONTC/1225/2026	SUSANTA KUMAR MOHANTY VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR	ADV VS	// // 0 //
75	D-CONTC/6999/2026 CONTC/1226/2026	SRIDHAR BARIK VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// // 0 //
76	D-CONTC/7017/2026 CONTC/1227/2026	MANAGIANG COMMITTEE OF NARASINGHPUR HIGH SCHOOL, NAYAGARH VS DR. N.THIRUMALA NAIK, I.A.S	ADV. VS	// // 0 //
77	D-CONTC/7031/2026 CONTC/1228/2026	GOSHANAR SURIN VS DR. SUBHANKAR MOHAPATRA, IAS, COLLECTOR AND D.M., SUNDARGARH	ADV. VS	// // 0 //
78	D-CONTC/7384/2026 CONTC/1229/2026	DR.INDU YADAV VS ASWATHY S, I.A.S	ADV. VS	// // 0 //
79	D-CONTC/7114/2026 CONTC/1230/2026	M/S.MAITHAN ISPAT LTD.,KOLKATA VS SMITHA BEHERA, ADDL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR, BHADRAK	PRABHU PRASAD MOHANTY VS	// // 0 //

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80	D-CONTC/8150/2026 CONTC/1231/2026	GITARANI PANIGRAHI VS ARVIND AGRAWAL,IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0
81	D-CONTC/8154/2026 CONTC/1232/2026	KUNJALATA ROUT VS MRUTYUNJAYA TRIPATHY,OAS, TAHASILDAR, BHUBANESWAR	ADV VS	// 0
82	D-CONTC/6309/2026 CONTC/1233/2026	BIBECHI CHANDRA MALI VS ANU GARG,IAS,CHIEF SECRETARY, ODISHA	MANORANJAN MUDULI VS	// 0
83	D-CONTC/7002/2026 CONTC/1234/2026	SUKANTA KUMAR BEHURA VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// 0
84	D-CONTC/7020/2026 CONTC/1235/2026	NANDITA DASH VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0
85	D-CONTC/7022/2026 CONTC/1236/2026	D.TRINATH PRADHAN VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0
86	D-CONTC/7030/2026 CONTC/1237/2026	DR. BACHASPATI DASH VS ANU GARG, CHIEF SECY. TO GOVT. OF ,ODISHA	ADV. VS	// 0
87	D-CONTC/7057/2026 CONTC/1238/2026	DR. KALI CHARAN CHOUDHARY VS AJAYA KUMAR PATRA,OES I, DISTRICT EDUCATION OFFICER,GANJAM	ADV VS	// 0
88	D-CONTC/7090/2026 CONTC/1239/2026	M/S. SHERAWALI RESIDENCY VS PRATHAMESH ARVIND RAJESHIRKE,IAS	ADV VS	// 0
89	D-CONTC/7802/2026 CONTC/1240/2026	PRADEEP KUMAR PANDA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0
90	D-CONTC/7805/2026 CONTC/1241/2026	BHAKTA CHARAN PANDA VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// 0
91	D-CONTC/7808/2026	SATYANARAYAN HOTA	ADV.	//

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	CONTC/1242/2026	VS DR. N.THIRUMALA NAIK ,I.A.S	VS	() //
92	D-CONTC/3347/2026 CONTC/1243/2026	JASINTA XALXO VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// () //
93	D-CONTC/6263/2026 CONTC/1244/2026	SAROJ BHOSAGAR@SURESH BHOSAGAR VS SONALI PATTNAIK, TAHASILDAR, BARGARH	SAROJ KUMAR PADHY VS	// () //
94	D-CONTC/7176/2026 CONTC/1245/2026	DIPTIRANJAN JENA VS B.PARAMESWARAN, IAS	ADV. VS	// () //
95	D-CRLA/5008/2026 CRLA/228/2026	INFORMANT VS STATE OF ODISHA	MALAYA KUMAR SWAIN VS	NAYAGARH /142 /2024 SPECIAL JUDGE (POCSO), NAYAGARH() TR/0000086/2024
96	D-CRLA/5950/2026 CRLA/229/2026	HEMANT @ HEMANTA PATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BELAGARH /16 /2021 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000037/2021
97	D-CRLA/5636/2026 CRLA/230/2026	PRABIRA @ CHENGA @ PARSURAM SAMAL VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	BALIMI /182 /2020 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dh Spl/0000026/2021
98	D-CRLA/5345/2026 CRLA/231/2026	SANJAYA KUMAR BISOYI @ SANJAY KUMAR BISOYI @ SAGAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /387 /2025 A.D.J.,KODALA(Ganjam) Spl/0000117/2025
99	D-CRLA/5725/2026 CRLA/232/2026	ABANI KUMAR GIRI VS STATE OF ODISHA	ABANI KUMAR NAYAK VS	BADAMPAHAD /169 /2025 SPECIAL JUDGE,RAIRANGPUR(Mayurbh Spl/0001515/2025
100	D-CRLMA/5438/2026 CRLMA/35/2026	NILAKANTHA PADHI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	//0 DISTRICT & SESIONS JUDGE,JEYPORE() CRA/0000001/2026
101	D-CRLMC/5659/2026 CRLMC/661/2026	JYOTIRMAYEE SAHOO VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	AIR FIELD P.S. /238 /2025 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001784/2025
102	D-CRLMC/5664/2026 CRLMC/662/2026	JYOTIRMAYEE SAHOO VS	RABI NARAYAN MOHANTY VS	AIR FIELD P.S. /238 /2025 J.M.F.C.,BHUBANESWAR(Khordha)

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103	D-CRLMC/5667/2026 CRLMC/663/2026	STATE OF ODISHA JYOTIRMAYEE SAHOO VS	RABI NARAYAN MOHANTY VS	ICC/0002214/2025 AIR FIELD P.S. /238 /2025 J.M.F.C.,BHUBANESWAR(Khordha)
104	D-CRLMC/5427/2026 CRLMC/664/2026	STATE OF ODISHA S.SURESH KUMAR VS	RAJIB LOCHAN PATTANAIK VS	ICC/0003983/2025 / /0 S.D.J.M.,CUTTACK SADAR(Cuttack)
105	D-CRLMC/5429/2026 CRLMC/665/2026	VANAPALLI NAGA LAXMI MD.YAWAR VS	BIREN SANKAR TRIPATHY VS	DV M.C./0000126/2025 CDA-II /1 /2025 J.M.F.C,CUTTACK(Cuttack)
106	D-CRLMC/5695/2026 CRLMC/666/2026	STATE OF ODISHA AMIT CHOUDHARY VS	BISHNU PRASAD PRADHAN VS	GR/0000002/2025 NIRAKARPUR /73 /2018 J.M.F.C,TANGI(Khordha)
107	D-CRLMC/5819/2026 CRLMC/667/2026	STATE OF ODISHA RAJESH SWAIN@RAJESHRAJ SWAIN@RINKU VS	ABHISEK MOHANTY VS	GR/0000287/2018 ABHAYACHANDPUR /50 /2019 J.M.F.C.,ERASAMA(Jagatsinghapur)
108	D-CRLMC/5461/2026 CRLMC/668/2026	STATE OF ODISHA SUDHANSU SEKHARA CHOUDHURY VS	BHAWANI SANKAR PANIGRAHI VS	GR/0000499/2019 MAHILA (BERHAMPUR) /42 /2022 S.D.J.M.,BERHAMPUR(Ganjam)
109	D-CRLMC/5547/2026 CRLMC/669/2026	STATE OF ODISHA CHANDAN NAYAK@DIPU NAYAK VS	JYOTIRMAYA SAHOO VS	GR/0000679/2022 POLASARA PS /57 /2017 A.D.J.,KODALA(Ganjam)
110	D-CRLMC/5243/2026 CRLMC/670/2026	STATE OF ODISHA DR.KAMALA TIRKEY@SWAIN VS	BHARAT JALLI VS	ST/0000154/2024 MAHILA P.S.(BBSR) /86 /2021 S.D.J.M.,BHUBANESWAR(Khordha)
111	D-CRLMC/6043/2026 CRLMC/671/2026	STATE OF ODISHA AJAY KUMAR BEHERA VS	MANORANJAN PADHY VS	CT/0003996/2021 BANIGOCHA /11 /2017 SPECIAL JUDGE,NAYAGARH(Nayagarh)
112	D-CRLMC/5715/2026 CRLMC/672/2026	STATE OF ODISHA BISWAMITRA SAHU VS	SACHIDANANDA PADHEE VS	TR/0000057/2017 BARPALLI /202 /2018 J.M.F.C,BARPALLI(Bargarh)
113	D-CRLMC/5717/2026 CRLMC/673/2026	STATE OF ODISHA RACHAMA PALATA @ RUTAMA PALTA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	GR/0000199/2018 R.UDAYAGIRI /83 /2024 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000124/2024

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114	D-CRLMC/5851/2026 CRLMC/674/2026	NAKULA MUDULI VS STATE OF ODISHA	DEVASHIS PANDA VS	BASTA /346 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000772/2025
115	D-CRLMC/6025/2026 CRLMC/675/2026	KISHORE KUMAR JENA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	CHANDABALI /406 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000126/2025
116	D-CRLMC/2471/2026 CRLMC/676/2026	LIPIKA SAHOO VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	CHAULIAGANJA /261 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001132/2023
117	D-CRLMC/37150/2025 CRLMC/677/2026	PRIYARANJAN BHUYAN VS STATE OF ODISHA	RUCHI RAJGARHIA VS	PATTAMUNDAI RURAL PS /223 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000396/2025
118	D-CRLMP/4893/2026 CRLMP/277/2026	SANGRAM KESHARI SINGHA VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 (//
119	D-CRLMP/4753/2026 CRLMP/278/2026	ANAM TELI VS STATE OF ODISHA	TRIBIKRAM MAHAPATRA VS	LAIMURA /34 /2023 (//
120	D-CRLMP/5669/2026 CRLMP/279/2026	SRADHANJALI SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000170/2025
121	D-CRLMP/4725/2026 CRLMP/280/2026	KABITA SAHOO VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	/ /0 (//
122	D-CRLREV/6009/2026 CRLREV/168/2026	KEDAR CHARAN DASH VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	SAMBALPUR VIGILANCE /40 /2010 SPECIAL JUDGE(VIG),BARGARH(Bargar CT/0000016/2014
123	D-FAO/7230/2026 FAO/89/2026	JAGANATH SWAIN VS JAHANIA PEER SAHEB BIJE KAKATPUR , PURI	ABINASH ROUTRAY VS	/ / PRESIDING OFFICER,WAQF TRIBUNAL WT(O)/0000001/2025
124	D-JCRLA/6269/2026 JCRLA/81/2026	DHANU PRADHAN VS STATE OF ODISHA	ADV. VS	THAKURGARH /4 /1999 A.D.J.,ANGUL(Anugul) ST/0000055/2000
125	D-JCRLA/6270/2026	SURESH JENA	ADV.	BHADRAK RURAL /367 /2012

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	JCRLA/82/2026	VS STATE OF ODISHA	VS	A.D.J.,BHADRAK(Bhadrak) ST/000033/2013
126	D-JCRLA/6275/2026 JCRLA/83/2026	AKASH MALLIK VS STATE OF ODISHA	ADV. VS	SUKINDA /127 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/000070/2025
127	D-JCRLA/6276/2026 JCRLA/84/2026	TERU@PIJUSKANTA BAHALIA VS STATE OF ODISHA	ADV. VS	BARI RAMCHANDRAPUR /107 /2021 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/000054/2021
128	D-JCRLA/6280/2026 JCRLA/85/2026	SAMARSINGH@PETU@PETURAM PRADHAN VS STATE OF ODISHA	ADV. VS	G.UDAYAGIRI /22 /2011 A.D.J.,BALLIGUDA(Kandhamal) ST/000065/2019
129	D-JCRLA/6285/2026 JCRLA/86/2026	KRUSHSNA CHANDRA DAS@BHOI VS STATE OF ODISHA	ADV. VS	BALIPATNA /314 /2019 A.D.J.,BHUBANESWAR(Khordha) CT/0000138/2020
130	D-JCRLA/6288/2026 JCRLA/87/2026	JISU@JISHUNATH HEMBRAM VS STATE OF ODISHA	ADV. VS	MURUDA /235 /2022 AD HOC ADDL.DIST. JUDGE (FTSC), BALASORE ST/0000321/2022
131	D-JCRLA/6290/2026 JCRLA/88/2026	NITESH KUMAR YADAV VS STATE OF ODISHA	ADV. VS	TIKIRI /39 /2025 A.D.J.,RAYAGADA(Rayagada) CT/000024/2025
132	D-JCRLA/6293/2026 JCRLA/89/2026	BALARAM MINZ@LADRA VS STATE OF ODISHA	ADV. VS	HATIBARI /20 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/000046/2020
133	D-JCRLA/6297/2026 JCRLA/90/2026	SUMIT MINZ VS STATE OF ODISHA	ADV. VS	TALSARA /12 /2017 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/000020/2017
134	D-MACA/6665/2026 MACA/209/2026	SANTOSHI LOHAR VS BASANTA KUMAR SASMAL	AMIYA KUMAR MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000105/2018
135	D-MACA/6674/2026 MACA/210/2026	SURU MUNDA VS BASANTA KUMAR SASMAL	AMIYA KUMAR MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000107/2018
136	D-MACA/7673/2026 MACA/211/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK VS	BIJOY DASMOHAPATRA VS	// III MACT,JAJPUR(Jajapur)

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137	D-MACA/7714/2026 MACA/212/2026	MADHUSUDAN KABI DIVISIONAL MANAGER , M/S.CHOLA MANDALAM MS INSURANCE COMPANY LIMITED, VS LATARANI SAHOO	VEDANT KURHAN VS	Mac/0000006/2019 // 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin
138	D-MATA/8119/2026 MATA/70/2026	SUBRATA SAHOO VS MONALISA SAHOO	UPENDRA KUMAR SAMAL, (SR.ADV.) VS	Mac/0000139/2023 // JUDGE FAMILY COURT-II,BHUBANESW
139	D-MATA/8160/2026 MATA/71/2026	GAYATRI BARIK VS DILLIP KUMAR BEJ	MANAS RANJAN BAUG VS	CMA/0000012/2024 // JUDGE FAMILY COURT,BALASORE(Bal
140	D-MATA/8180/2026 MATA/72/2026	JYOTI SANKAR DAS VS SULEKHA DAS	DEEPAK KU SAHOO VS	CP/0000634/2022 // JUDGE FAMILY COURT-II,BHUBANESW
141	D-MATA/8243/2026 MATA/73/2026	SUBRATA SAHOO VS MONALISA SAHOO	UPENDRA KUMAR SAMAL, (SR.ADV.) VS	CP/0001028/2022 // JUDGE FAMILY COURT-II,BHUBANESW
142	D-OTAPL/4807/2026 OTAPL/8/2026	COMMISSIONER OF CENTRAL EXCISE, CUSTOMS AND SERVICE TAX,BBSR VS M/S NATIONAL ALUMINIUM COMPANY LIMITED,BBSR	BISMAY ANAND PRUSTY (SR. STANDING COUNSEL) VS	// () //
143	D-RSA/8077/2026 RSA/100/2026	SRI SRI BASUDEV JEW GHAROI THAKUR,JAJPUR VS PRANAKRUSHNA DAS	ARUN KUMAR MISHRA 2 VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
144	D-RSA/5773/2026 RSA/101/2026	LAXMAN GOUDA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	RFA/0000007/2015 // DISTRICT & SESSIONS JUDGE,BERHAM
145	D-RSA/7914/2026 RSA/102/2026	RAJENDRA KUMAR MUND VS MUKESH KUMAR AGRAWAL	ASIT PATTNAIK VS	RFA/0000139/2024 // DISTRICT & SESSIONS JUDGE, BHAWA
146	D-RSA/8657/2026 RSA/99/2026	KAMALA KUMARI SETHI VS GOVT. OF ODISHA	SATYA SINDHU KASHYAP VS	RFA/0000007/2025 // DISTRICT AND SESSIONS JUDGE,NAYA
147	D-WA/6724/2026 WA/331/2026	STATE OF ODISHA VS DIBYA RANJAN BISWAL	DEBASHIS TRIPATHY,A.G.A VS	RFA/0000009/2020 // () //

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148	D-WA/52623/2025 WA/332/2026	STATE OF ODISHA VS MAGUNI NAYAK	ARABINDA TRIPATHY,A.G.A VS	// 0 //
149	D-WA/1736/2026 WA/333/2026	INDIAN OVERSEAS BANK, WEST BENGAL VS NARAYAN SAHOO	AUROVINDA MOHANTY VS	// 0 //
150	D-WP(C)/8088/2026 WP(C)/6311/2026	AMMAR LOKHANDWALA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
151	D-WP(C)/8165/2026 WP(C)/6312/2026	NIKHIL KUMAR DALAI VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	// 0 //
152	D-WP(C)/7554/2026 WP(C)/6313/2026	BIKRAM BIHARI NAYAK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
153	D-WP(C)/7539/2026 WP(C)/6314/2026	PINKI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
154	D-WP(C)/7750/2026 WP(C)/6315/2026	RATHA MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
155	D-WP(C)/7798/2026 WP(C)/6316/2026	RANJAN KUMAR SETHI VS ODISHA LIFT IRRIGATION CORPORATION LIMITED, BHUBAN	DEEPAK RANJAN PARIDA VS	// 0 //
156	D-WP(C)/7541/2026 WP(C)/6317/2026	MANORAMA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
157	D-WP(C)/7742/2026 WP(C)/6318/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// 0 //
158	D-WP(C)/7443/2026 WP(C)/6319/2026	MINATI NAIK VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
159	D-WP(C)/8048/2026	JAGABANDHU PADIARY	TUSHAR KANTA NAYAK	//

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	WP(C)/6320/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/7451/2026 WP(C)/6321/2026	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	// 0 //
161	D-WP(C)/8040/2026 WP(C)/6322/2026	KRUSHNA CHANDRA MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
162	D-WP(C)/7542/2026 WP(C)/6323/2026	BIKRAM KISHORE DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
163	D-WP(C)/7626/2026 WP(C)/6324/2026	ATULYA KUMAR TRIPATHY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
164	D-WP(C)/8039/2026 WP(C)/6325/2026	BAISHNABA CHARAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
165	D-WP(C)/7908/2026 WP(C)/6326/2026	SMRUTI RANJAN MOHAPATRA VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
166	D-WP(C)/7685/2026 WP(C)/6327/2026	BHRUKUTI MAHANTA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
167	D-WP(C)/7868/2026 WP(C)/6328/2026	KALYANI SURYANARAYANA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
168	D-WP(C)/7430/2026 WP(C)/6329/2026	SHASHWATA SEKHAR BARAL VS THE ODISHA INFORMATION COMMISSION, BHUBANESWAR	VS	// 0 //
169	D-WP(C)/7844/2026 WP(C)/6330/2026	M/S JAGAT JANANI SERVICES PVT. LTD., KEONJHAR VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
170	D-WP(C)/7545/2026 WP(C)/6331/2026	PRAGATIKA MOHAPATARA VS	SUKANTA KUMAR DALAI VS	// 0

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171	D-WP(C)/8043/2026 WP(C)/6332/2026	STATE OF ODISHA MANGULU KUJUR VS	TUSHAR KANTA NAYAK VS	// // 0
172	D-WP(C)/7678/2026 WP(C)/6333/2026	STATE OF ODISHA PURNA CHANDRA SAHU VS	HARA PRASAD RATH VS	// // 0
173	D-WP(C)/7120/2026 WP(C)/6334/2026	STATE OF ODISHA PRABIN KUMAR PATNA VS	DIPTI RANJAN BHOKTA VS	// // 0
174	D-WP(C)/8249/2026 WP(C)/6335/2026	STATE OF ODISHA BHARATI TARAI VS	SAILAZA NANDAN DAS VS	// // 0
175	D-WP(C)/7681/2026 WP(C)/6336/2026	STATE OF ODISHA TRILOCHAN SAHOO VS	HARA PRASAD RATH VS	// // 0
176	D-WP(C)/7686/2026 WP(C)/6337/2026	STATE OF ODISHA PRASANNA KUMAR SUBUDHI VS	HARA PRASAD RATH VS	// // 0
177	D-WP(C)/8044/2026 WP(C)/6338/2026	STATE OF ODISHA JATINDRANATH PALEI VS	TUSHAR KANTA NAYAK VS	// // 0
178	D-WP(C)/8120/2026 WP(C)/6339/2026	STATE OF ODISHA PRAKASH RANJAN DASH VS	SHAKTI PRASAD PANDA VS	// // 0
179	D-WP(C)/7682/2026 WP(C)/6340/2026	STATE OF ODISHA SANTOSH KUMAR PATEL VS	HARA PRASAD RATH VS	// // 0
180	D-WP(C)/7698/2026 WP(C)/6341/2026	STATE OF ODISHA AMULYA DAS VS	RABI NARAYAN PANDA VS	// // 0
181	D-WP(C)/8440/2026 WP(C)/6342/2026	STATE OF ODISHA PRASANTA KUMAR NAYAK VS STATE POLLUTION CONTROL BOARD, BHUBANESWAR	SIDHANT DAS VS	// // 0 //

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182	D-WP(C)/7799/2026 WP(C)/6343/2026	RADHAKRUSHNA JENA VS ASST. COMMISSIONER, BALASORE DIVISION	MADHAB LAL AGARWAL VS	// 0 //
183	D-WP(C)/7855/2026 WP(C)/6344/2026	SANTOSH BEHERA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
184	D-WP(C)/8490/2026 WP(C)/6345/2026	BIJAYA KUMAR BEHERA VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //
185	D-WP(C)/8189/2026 WP(C)/6346/2026	SIBARAM SADANGI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //
186	D-WP(C)/7907/2026 WP(C)/6347/2026	LUKTESWAR PATEL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
187	D-WP(C)/7532/2026 WP(C)/6348/2026	INDRAJIT DAS VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
188	D-WP(C)/7910/2026 WP(C)/6349/2026	HAREKRUSHNA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
189	D-WP(C)/769/2026 WP(C)/6350/2026	GANGADHAR MALLIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
190	D-WP(C)/8230/2026 WP(C)/6351/2026	DURGA PRASANNA MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
191	D-WP(C)/7917/2026 WP(C)/6352/2026	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
192	D-WP(C)/8246/2026 WP(C)/6353/2026	ASHIS KUMAR SAHOO VS THE TAHASILDAR, PURI	SAILAZA NANDAN DAS VS	// 0 //
193	D-WP(C)/7918/2026	NIRANJAN BEHERA	SUBHADUTTA ROUTRAY	//

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	WP(C)/6354/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/4180/2026 WP(C)/6355/2026	UDAYA NATH PANIGRAHI VS UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
195	D-WP(C)/7525/2026 WP(C)/6356/2026	INDRAMANI NAIK VS STATE OF ODISHA	RAJ KISHORE SWAIN VS	// 0 //
196	D-WP(C)/6836/2026 WP(C)/6357/2026	MD.GULAM RAZA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// 0 //
197	D-WP(C)/6634/2026 WP(C)/6358/2026	GEETARANI DASH @ DIXIT VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
198	D-WP(C)/7736/2026 WP(C)/6359/2026	S.D.O.(ELECTRICAL), DHARAMGARH, TPWODL, KALAHANDI VS AJAY SAHU	PRASANTA KUMAR TRIPATHY VS	// 0 //
199	D-WP(C)/7196/2026 WP(C)/6360/2026	GOKULA NAIK VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
200	D-WP(C)/7770/2026 WP(C)/6361/2026	MIRA KUMAR VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SATYA RANJAN PATI VS	// 0 //
201	D-WP(C)/6871/2026 WP(C)/6362/2026	HIMANSU SEKHAR MUNI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
202	D-WP(C)/7204/2026 WP(C)/6363/2026	RAUTARA PRADHAN VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
203	D-WP(C)/7889/2026 WP(C)/6364/2026	JATADHARI NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //
204	D-WP(C)/7011/2026 WP(C)/6365/2026	SANTOSH KUMAR JENA VS	PRAGYAN PARAMITA MOHANTY VS	// 0

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205	D-WP(C)/7245/2026 WP(C)/6366/2026	EAST COST RAILWAYS, CHANDRASEKHARPUR, BHUBANESWAR KHIROD BIHARI JENA VS STATE OF ODISHA	STHITI DAS VS	// // ()
206	D-WP(C)/7496/2026 WP(C)/6367/2026	MOHAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
207	D-WP(C)/8628/2026 WP(C)/6368/2026	SUNITA MAHAKUD VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// () //
208	D-WP(C)/7840/2026 WP(C)/6369/2026	JYOTIPRAKASH NAIK VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// () //
209	D-WP(C)/7588/2026 WP(C)/6370/2026	SUSHAMA KUJUR VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// () //
210	D-WP(C)/8609/2026 WP(C)/6371/2026	JITENDRA @ JITENDRA KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //
211	D-WP(C)/7398/2026 WP(C)/6372/2026	ROJINA BIBI VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //
212	D-WP(C)/7522/2026 WP(C)/6373/2026	AMIT KUMAR NATH VS COMMISSIONER, CGST AND CENTRAL EXCISE	SANTOSH KUMAR MISHRA VS	// () //
213	D-WP(C)/8611/2026 WP(C)/6374/2026	NANDA SAHOO @ UMAKANTA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //
214	D-WP(C)/7589/2026 WP(C)/6375/2026	DEBENDRA KUMAR PATEL VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// () //
215	D-WP(C)/8610/2026 WP(C)/6376/2026	CHHABILA @ CHHABILA KUMAR SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //

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216	D-WP(C)/8626/2026 WP(C)/6377/2026	M/S NIBAS KUMAR BISWAL VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
217	D-WP(C)/7401/2026 WP(C)/6378/2026	MARJINA BIBI VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
218	D-WP(C)/7535/2026 WP(C)/6379/2026	MANOJ KUMAR BHOLA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
219	D-WP(C)/7591/2026 WP(C)/6380/2026	GIRIDHARI PATEL VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
220	D-WP(C)/7759/2026 WP(C)/6381/2026	BIJAY KUMAR BALIYARSINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/7795/2026 WP(C)/6382/2026	ARJUNA CHARAN BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
222	D-WP(C)/8265/2026 WP(C)/6383/2026	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
223	D-WP(C)/7771/2026 WP(C)/6384/2026	ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA VS ARSS BUS TERMINAL PVT.LTD, KHURDA	AMITAV TRIPATHY VS	// 0 //
224	D-WP(C)/7595/2026 WP(C)/6385/2026	SUDHANSU SEKHAR SAHOO VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
225	D-WP(C)/8060/2026 WP(C)/6386/2026	SANATAN ROUT VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
226	D-WP(C)/8046/2026 WP(C)/6387/2026	BASANTA KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	D-WP(C)/7597/2026	B. SOLAMA	GOBINDA CHANDRA DAS	//

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	WP(C)/6388/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/7722/2026 WP(C)/6389/2026	BABULA PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
229	D-WP(C)/7587/2026 WP(C)/6390/2026	SANTOSH NAYAK VS DISTRICT CONSUMER DIPUTES REDRESSAL FORUM, BHUBANESWAR	PABITRA KUMAR BEHERA VS	// 0 //
230	D-WP(C)/7772/2026 WP(C)/6391/2026	GANGADHAR ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
231	D-WP(C)/7755/2026 WP(C)/6392/2026	PURNA CHANDRA SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
232	D-WP(C)/7405/2026 WP(C)/6393/2026	M.ANARI KHATUN VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
233	D-WP(C)/6286/2026 WP(C)/6394/2026	BISWAJIT ARYA VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	// 0 //
234	D-WP(C)/7749/2026 WP(C)/6395/2026	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
235	D-WP(C)/7773/2026 WP(C)/6396/2026	JOGENDRA NATH DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
236	D-WP(C)/7408/2026 WP(C)/6397/2026	SAMIMA AKHTARI VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
237	D-WP(C)/6749/2026 WP(C)/6398/2026	RAMESH CHANDRA BARIK VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
238	D-WP(C)/7752/2026 WP(C)/6399/2026	M/S. ROYAL WEAVERS PVT.LTD.(FORMERLY KNOWN AS PENGUNI PAPER PLAST VS	PVIHARA SUNDAR MOHANTY VS	// 0

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239	D-WP(C)/7830/2026 WP(C)/6400/2026	EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR KARUNA KAR JENA VS STATE OF ODISHA	MOHAMMED FARADISH VS	// // 0 //
240	D-WP(C)/7658/2026 WP(C)/6401/2026	GREATMAN, RAJGANGPUR, SUNDARGARH VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //
241	D-WP(C)/7671/2026 WP(C)/6402/2026	SIBARAM PANIGRAHI VS STATE BANK OF INDIA, SUNDARPADA BRANCH, BHUBANESWAR	PRAFULLA CHANDRA DAS VS	// 0 //
242	D-WP(C)/7679/2026 WP(C)/6403/2026	BIKRAM KISHORE DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
243	D-WP(C)/7677/2026 WP(C)/6404/2026	MANOJ KUMAR SAMAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
244	D-WP(C)/7964/2026 WP(C)/6405/2026	BAIKUNTHA MALIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
245	D-WP(C)/8643/2026 WP(C)/6406/2026	MONALI ROUTRAY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
246	D-WP(C)/7690/2026 WP(C)/6407/2026	BIKRAM KISHORE DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
247	D-WP(C)/7704/2026 WP(C)/6408/2026	RM ORE AND METAL TRADING LLP, BHUBANESWAR VS ORISSA MINING CORPORATION, BHUBANESWAR	TANMAY MISHRA VS	// 0 //
248	D-WP(C)/6492/2026 WP(C)/6409/2026	AZIT KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
249	D-WP(C)/7734/2026 WP(C)/6410/2026	JJIRI DAS VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //

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250	D-WP(C)/8242/2026 WP(C)/6411/2026	ARUNA SAMANTARAY VS CHIEF MANAGER, PUNJAB NATIONAL BANK, PARADEEP	BHABANI SANKAR DAS VS	// 0 //
251	D-WP(C)/8632/2026 WP(C)/6412/2026	DEBESH PRASAD NANDA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
252	D-WP(C)/6969/2026 WP(C)/6413/2026	SANJIB SAMAL VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
253	D-WP(C)/7760/2026 WP(C)/6414/2026	NIRAKAR MAHARANA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	// 0 //
254	D-WP(C)/8118/2026 WP(C)/6415/2026	GAYATRI NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
255	D-WP(C)/7263/2026 WP(C)/6416/2026	JAGRAM LAKECITY UNIVERSITY, BHOPAL VS MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL (MSEFC), CUTTACK	ALOK KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/8343/2026 WP(C)/6417/2026	M/S BIRANCHI PRADHAN, DHENKANAL VS THE COMMISSIONER, CT AND GST ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
257	D-WP(C)/8052/2026 WP(C)/6418/2026	SIBA PRASAD SAMAL VS BRANCH MANAGER, AXIS BANK, RANJANGOLA, DHENKANAL	SAMIR KUMAR BEHERA VS	// 0 //
258	D-WP(C)/8107/2026 WP(C)/6419/2026	SARAT KUMAR RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
259	D-WP(C)/8115/2026 WP(C)/6420/2026	SARAT KUMAR RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
260	D-WP(C)/8232/2026 WP(C)/6421/2026	SUJATA PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
261	D-WP(C)/7672/2026	SHREE VINAYAK DAIRY, JAJPUR	ALOK KUMAR RANA	//

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	WP(C)/6422/2026	VS SUPERINTENDENT CGST AND CX JAJPUR II RANGE, JAJPUR DIVISION	VS	0 //
262	D-WP(C)/8111/2026 WP(C)/6423/2026	SARAT KUMAR RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
263	D-WP(C)/8617/2026 WP(C)/6424/2026	TRINATH MISHRA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
264	D-WP(C)/7878/2026 WP(C)/6425/2026	DEBADATTA PRIYADARSHAN VS NATIONAL FACELESS APPEAL CENTRE, NEW DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
265	D-WP(C)/7775/2026 WP(C)/6426/2026	KARTIKA CHANDRA PANIGRAHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
266	D-WP(C)/8105/2026 WP(C)/6427/2026	SARAT KUMAR RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
267	D-WP(C)/7777/2026 WP(C)/6428/2026	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
268	D-WP(C)/8093/2026 WP(C)/6429/2026	DAITARY SAHU @ DAITYARI SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
269	D-WP(C)/8121/2026 WP(C)/6430/2026	GAYATRI NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
270	D-WP(C)/8209/2026 WP(C)/6431/2026	UTTARA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
271	D-WP(C)/7105/2026 WP(C)/6432/2026	SATYABRATA MISRA @ MISHRA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
272	D-WP(C)/54258/2025 WP(C)/6433/2026	MAHESH CHANDRA KAR VS	SARAT KUMAR BEHERA VS	// 0

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273	D-WP(C)/8128/2026 WP(C)/6434/2026	GOPINATH KAR GAYATRI NANDA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// // 0 //
274	D-WP(C)/7647/2026 WP(C)/6435/2026	ANISHA ENTERPRISES AND LOGISTICS, KEONJHAR VS BRANCH MANAGER, YES BANK, BARBIL BRANCH, KEONJHAR	SIDHARTHA DAS VS	// 0 //
275	D-WP(C)/8686/2026 WP(C)/6436/2026	M/S OM SHIVA INDUSTRIES, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
276	D-WP(C)/8144/2026 WP(C)/6437/2026	PRAFULLA KUMAR RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
277	D-WP(C)/7954/2026 WP(C)/6438/2026	AJIT KUMAR PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
278	D-WP(C)/7648/2026 WP(C)/6439/2026	PRASANTA KUMAR DASH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
279	D-WP(C)/8689/2026 WP(C)/6440/2026	M/S KIRAN CATTLE AND POULTRY FOOD PROCESSING PLANT, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
280	D-WP(C)/7741/2026 WP(C)/6441/2026	SUNIL KUMAR JENA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
281	D-WP(C)/8530/2026 WP(C)/6442/2026	ANANDA BARIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
282	D-WP(C)/6858/2026 WP(C)/6443/2026	DR. PURNA CHANDRA SAHOO VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
283	D-WP(C)/7598/2026 WP(C)/6444/2026	SAROJINI DASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //

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284	D-WP(C)/7846/2026 WP(C)/6445/2026	SASMITA NAG VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
285	D-WP(C)/8616/2026 WP(C)/6446/2026	PRASANTA KUMAR MAHANA VS ESTATE OFFICER, BALANGIR	HIMANSHU SEKHAR MISHRA VS	// 0 //
286	D-WP(C)/8692/2026 WP(C)/6447/2026	M/S UDAYA INDUSTRIES, GANJAM VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
287	D-WP(C)/8464/2026 WP(C)/6448/2026	DEEPAK KUMAR DASH VS CHIEF EXECUTIVE OFFICER, TATA POWER NORTH ODISHA DISTRIBUTION LTD,(TPNODL) BALASORE	SOMANATH MISHRA VS	// 0 //
288	D-WP(C)/7748/2026 WP(C)/6449/2026	BENUDHAR JUANGA VS CHAIRMAN ODISHA SUBORDINATE STAFF SELECTION COMMISSION(OSSSC) BHUBANESWAR	SUDARSAN BEHERA VS	// 0 //
289	D-WP(C)/7415/2026 WP(C)/6450/2026	JULEKHA BIBI VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
290	D-WP(C)/7783/2026 WP(C)/6451/2026	NRUSINGHA CHARAN MISHRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
291	D-WP(C)/7828/2026 WP(C)/6452/2026	AKHAYA PALLEI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
292	D-WP(C)/7491/2026 WP(C)/6453/2026	SIDHESWAR DAS VS ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK ZONE, CUTTACK	MANORANJAN PATTANAİK VS	// 0 //
293	D-WP(C)/7791/2026 WP(C)/6454/2026	GAGAN BIHARI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
294	D-WP(C)/8664/2026 WP(C)/6455/2026	BHABATRANA BEHERA VS STATE OF ODISHA	SWARUP KUMAR PATNAİK VS	// 0 //
295	D-WP(C)/7735/2026	JANAKAR DAS	BHAKTA RANJAN BARIK	//

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	WP(C)/6456/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/8051/2026 WP(C)/6457/2026	TILAK BAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
297	D-WP(C)/7792/2026 WP(C)/6458/2026	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
298	D-WP(C)/7781/2026 WP(C)/6459/2026	NIMAIN CHARAN DHAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
299	D-WP(C)/7567/2026 WP(C)/6460/2026	MAA BAUTEI BASTI, DAMANA, BHUBANESWAR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
300	D-WP(C)/8139/2026 WP(C)/6461/2026	PRAFULLA KUMAR RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
301	D-WP(C)/8133/2026 WP(C)/6462/2026	PRAFULLA KUMAR RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
302	D-WP(C)/8170/2026 WP(C)/6463/2026	MONALISHA RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
303	D-WP(C)/8473/2026 WP(C)/6464/2026	SANIKA SURIN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
304	D-WP(C)/8471/2026 WP(C)/6465/2026	DASAMI KACHHAP VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
305	D-WP(C)/8477/2026 WP(C)/6466/2026	GITA BARAIK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
306	D-WP(C)/8450/2026 WP(C)/6467/2026	ANANTARAM BISOI VS	SARBESWAR SAHOO VS	// 0

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307	D-WP(C)/8184/2026 WP(C)/6468/2026	STATE OF ODISHA BHANJA KISHORE PADHY VS	BHABANI SHANKAR RAYAGURU VS	// // 0
308	D-WP(C)/8161/2026 WP(C)/6469/2026	STATE OF ODISHA SAROJINI SATPATHY VS	DEBAKANT MOHANTY VS	// // 0
309	D-WP(C)/8035/2026 WP(C)/6470/2026	STATE OF ODISHA SEBASISH JENA VS	ARUN KUMAR PATRA VS	// // 0
310	D-WP(C)/8285/2026 WP(C)/6471/2026	STATE OF ODISHA BIKASH RANJAN PANDA VS	SASANKA SEKHAR SATAPATHY VS	// // 0
311	D-WP(C)/7529/2026 WP(C)/6472/2026	STATE OF ODISHA NATURES CLUB, KENDRAPARA VS	SUPRATIK ACHARYA VS	// // 0
312	D-WP(C)/7518/2026 WP(C)/6473/2026	UNION OF INDIA DILESWAR @ DULESWAR SA VS	SURYAKANTA DASH VS	// // 0
313	D-WP(C)/8166/2026 WP(C)/6474/2026	THE CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI SAROJINI SATPATHY VS	SURYAKANTA DASH VS	// // 0
314	D-WP(C)/8172/2026 WP(C)/6475/2026	STATE OF ODISHA MONALISHA RATH VS	DEBAKANT MOHANTY VS	// // 0
315	D-WP(C)/7789/2026 WP(C)/6476/2026	STATE OF ODISHA BIJOY KUMAR BISWAL VS	BIBEKANANDA MAHAPATRA VS	// // 0
316	D-WP(C)/8168/2026 WP(C)/6477/2026	STATE OF ODISHA PUSPALATA MISHRA VS	DEBAKANT MOHANTY VS	// // 0
317	D-WP(C)/8646/2026 WP(C)/6478/2026	STATE OF ODISHA SHLOKE SEN VS	MANAS RANJAN PADHI VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/8453/2026 WP(C)/6479/2026	SRI RADHA DAMODAR SWAMY MAHAPRABHU BIJE, BADABAZAR, GANJAM VS OFFICE OF TEHSILDAR, GANJAM	SOUMYAJYOTI BISWAL VS	// () //
319	D-WPCRL/5563/2026 WPCRL/20/2026	JHALLI NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
320	D-WPCRL/5874/2026 WPCRL/21/2026	RANJAN DALAI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /49 /2026 () //
321	D-WPCRL/5967/2026 WPCRL/22/2026	SRIKRUSHNA BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MARINE PST TALCHUA /5 /2026 () //
322	D-ABLAPL/5697/2026 ABLAPL/2488/2026	BIVISAN DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	TIHIDI /44 /2026 () //
323	D-ABLAPL/5735/2026 ABLAPL/2489/2026	SURYAKANTA SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	JAGATSINGPUR /129 /2026 () //
324	D-ABLAPL/5764/2026 ABLAPL/2490/2026	RABINDRA SENAPATI VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /414 /2025 () //
325	D-ABLAPL/5804/2026 ABLAPL/2491/2026	NARASINGHA JANI @ NARASINGH JANI VS STATE OF ODISHA	MANGU NANDY VS	//0 J.M.F.C.,DASAPALLA(Nayagarh) ICC/0000058/2024
326	D-ABLAPL/5927/2026 ABLAPL/2492/2026	CHANDAN KUMAR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	PLANTSITE /221 /2018 () //
327	D-ABLAPL/5777/2026 ABLAPL/2493/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /346 /2025 () //
328	D-ABLAPL/5778/2026 ABLAPL/2494/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /345 /2025 () //
329	D-ABLAPL/5779/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA	HAREKRUSHNA DASH	RAMACHANDRAPUR /347 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/2495/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/5820/2026 ABLAPL/2496/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JODAPADAR /15 /2026 () //
331	D-ABLAPL/5783/2026 ABLAPL/2497/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /340 /2025 () //
332	D-ABLAPL/5896/2026 ABLAPL/2498/2026	MANOJ KUMAR SAHU VS STATE OF ODISHA	BHARAT JALLI VS	BARANGA /79 /2026 () //
333	D-ABLAPL/5897/2026 ABLAPL/2499/2026	SOUMYA RAJAN SAHOO @ CHIKU VS STATE OF ODISHA	BHARAT JALLI VS	GHASIPURA /61 /2026 () //
334	D-ABLAPL/5901/2026 ABLAPL/2500/2026	SANDEEP KUMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JASHIPUR /339 /2023 () //
335	D-ABLAPL/5784/2026 ABLAPL/2501/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /339 /2025 () //
336	D-ABLAPL/5905/2026 ABLAPL/2502/2026	SANJEEV @ SANJIB KHARA VS STATE OF ODISHA	BIKASH KARNA VS	KORAPUT SADAR /213 /2025 () //
337	D-ABLAPL/5914/2026 ABLAPL/2503/2026	SOMANATH NAYAK @ FAGU VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /90 /2026 () //
338	D-ABLAPL/5791/2026 ABLAPL/2504/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /336 /2025 () //
339	D-ABLAPL/5792/2026 ABLAPL/2505/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /341 /2025 () //
340	D-ABLAPL/3025/2026 ABLAPL/2506/2026	BIJAY KUMAR BEHERA VS	AMLAN MOHANTY VS	MANGALPUR /379 /2025 ()

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341	D-ABLAPL/5876/2026 ABLAPL/2507/2026	STATE OF ODISHA MUNU KHAN @ MUNU VS	SUSANTA KUMAR BARAL VS	// PHULBANI SADAR /224 /2025 ()
342	D-ABLAPL/5878/2026 ABLAPL/2508/2026	STATE OF ODISHA MANAS KUMAR SWAIN VS	DURGA PRASAD JENA VS	// TOMANDO /42 /2026 ()
343	D-ABLAPL/4842/2026 ABLAPL/2509/2026	STATE OF ODISHA MAMATA SAHU @ RENU VS	RAMA CHANDRA JENA VS	// KAMARDA /19 /2026 ()
344	D-ABLAPL/4845/2026 ABLAPL/2510/2026	STATE OF ODISHA SUNIL BEHERA VS	BIKASH KUMAR PRADHAN VS	// KUNDHEIGOLA /29 /2019 ()
345	D-ABLAPL/5881/2026 ABLAPL/2511/2026	STATE OF ODISHA MD DASTAGIR KHAN @ RASTAGIR KHAN VS	UMA SHANKAR PATEL VS	// SUNDARGARH TOWN /454 /2025 ()
346	D-ABLAPL/4860/2026 ABLAPL/2512/2026	STATE OF ODISHA SUSHANTA BEHERA @ RAJU VS	AMITABH NAIK VS	// KHURDA MODEL /378 /2025 ()
347	D-ABLAPL/5882/2026 ABLAPL/2513/2026	STATE OF ODISHA MUHMMAD KUANEN KHAN @ KONAIN @ KANEK ALAM VS	UMA SHANKAR PATEL VS	// TALSARA /274 /2025 ()
348	D-ABLAPL/4876/2026 ABLAPL/2514/2026	STATE OF ODISHA YUSUF KHAN VS	AMULYA RATNA PANDA VS	// NARASINGHPUR /6 /2026 ()
349	D-ABLAPL/4968/2026 ABLAPL/2515/2026	STATE OF ODISHA ANIRUDHA BHOI VS	LALITENDU BHUYAN VS	// ANANDAPUR /25 /2026 ()
350	D-ABLAPL/5982/2026 ABLAPL/2516/2026	STATE OF ODISHA SK. SAHID VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA /15 /2026 ()
351	D-ABLAPL/5906/2026 ABLAPL/2517/2026	STATE OF ODISHA HEMANTA BHATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// DASMANTAPUR /11 /2026 () //

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352	D-ABLAPL/5017/2026 ABLAPL/2518/2026	RAMESH GARADA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DASMANTAPUR /11 /2026 () //
353	D-ABLAPL/5912/2026 ABLAPL/2519/2026	DEEPAK DIGAR VS STATE OF ODISHA	NIRANJAN LENKA VS	BHANJPUR /36 /2026 () //
354	D-ABLAPL/5053/2026 ABLAPL/2520/2026	NIRANJAN RANA @ NIRANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	INFOCITY PS /285 /2025 () //
355	D-ABLAPL/5221/2026 ABLAPL/2521/2026	SK. AKRAM VS STATE OF ODISHA	BISWABHUSAN DAS VS	BALIKUDA /38 /2026 () //
356	D-ABLAPL/5392/2026 ABLAPL/2522/2026	JAYANTA OJHA VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	AGARAPADA /30 /2026 () //
357	D-ABLAPL/1369/2026 ABLAPL/2523/2026	SINAL KUMAR MITRA @ MRINAL KUMAR MITRA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BALASORE SADAR /146 /2025 () //
358	D-ABLAPL/5475/2026 ABLAPL/2524/2026	HARISANKAR MAHALIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /147 /2025 () //
359	D-ABLAPL/5244/2026 ABLAPL/2525/2026	JITU RANJAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ATHGARH /335 /2025 () //
360	D-ABLAPL/5275/2026 ABLAPL/2526/2026	PRATIMA KURAMI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MALKANGIRI /136 /2016 () //
361	D-ABLAPL/5504/2026 ABLAPL/2527/2026	NIRANJAN SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /44 /2026 () //
362	D-ABLAPL/5515/2026 ABLAPL/2528/2026	D. MUNA DORA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	PURUSHOTTAMPUR /15 /2026 () //
363	D-ABLAPL/5326/2026	BIKASH KUMAR PRADHAN	LAXMIDHAR MAHAPATRA	/ /0

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	ABLAPL/2529/2026	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000293/2025
364	D-ABLAPL/5418/2026 ABLAPL/2530/2026	TUKUNA @ TUKUNA NAIK @ SAMIR JENA VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL TOWN /63 /2026 () //
365	D-ABLAPL/5533/2026 ABLAPL/2531/2026	DHANURJAYA ROUT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAIPATNA /413 /2021 () //
366	D-ABLAPL/5435/2026 ABLAPL/2532/2026	SURAMA BARIK VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	KAKATAPUR /369 /2025 () //
367	D-ABLAPL/5698/2026 ABLAPL/2533/2026	SUSANTA NAYAK @ HARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PURIGHAT /33 /2026 () //
368	D-ABLAPL/5990/2026 ABLAPL/2534/2026	AMRIT PATRA VS STATE OF ODISHA	SRIKANTA GOUDA VS	TANGARPALI /34 /2026 () //
369	D-ABLAPL/5751/2026 ABLAPL/2535/2026	AJAY KUMAR MALLIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /671 /2025 () //
370	D-ABLAPL/5757/2026 ABLAPL/2536/2026	GOPINATH BEHERA @ GOPI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /342 /2024 () //
371	D-ABLAPL/5780/2026 ABLAPL/2537/2026	GANGADHAR BHOI VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /348 /2025 () //